

properly utilised for the purpose for which it has been allotted. The officers of the Central Government also visit the States/ Union Territories to check that the imported oil etc. is available at the Fair Price Shops and distributed to consumers for whom it is meant.

Investment by non-Resident Indians and foreign Nationals

680. SHRI PRABHAKAR RAO KALVALA : Will the Minister of FINANCE be pleased to state :

(a) whether the liberalisation measures enforced by Government have made by effect on the investment made in India during the year

1985-86 by non-resident Indians and other foreign nationals;

(b) if so, what are the details thereof; and

(c) whether further liberalisation measures are proposed to attract foreign investment; if so, what are the details thereof?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI) (a) and (b) The response of NRIs to the liberalisation measures initiated by Government has been satisfactory as is borne out by the progress under the various schemes listed below. Investments made by NRIs under different schemes during the last two years;

(Rs. in crore*)

	Upto 31-12-84	Upto 31-12-85
(i) Direct Investment (Proposals approved)	224.88	477.23
(ii) Portfolio investment (Actual purchase of shares & debentures)	46.63	53.03(P)
(iii) Bank deposits (outstanding balances in NRE/FCNR Accounts)	3502.87	5027.88(P)
(iv) Deposits received by Indian companies	N.A.	8.62

N. A. : Not Available. (P) : Provisional (Balances are cumulative).

(c) Government have recently permitted NRI participation on repatriation basis in diagnostic centres, shipping industry and in sick units. The NRI policy is constantly under review. However, no immediate further liberalisation measures are proposed at present.

Strike by the Textile Workers in Tamil Nadu

681. DR. SHYAM SUNDER MOHAPATRA :
SHRI V. GOPALSAMY :

Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that the

textile workers in Tamil Nadu have gone on strike;

(b) if so, what are the details of their demands and also the action taken thereon;

(c) what is the number of textile mills lying closed in Tamil Nadu at present;

(d) what is the extent of loss of production and also the number of mandays lost as a result thereof; and

(e) whether Government propose to take over the closed textile mills if not, what are the reasons therefor?